

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2075  
ANSWERED ON:23.07.2014  
REVIEW OF DEEMED UNIVERSITY STATUS  
Kumar Shri P.

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the University Grants Commission (UGC) is considering the report of the National Assessment and Accreditation Council for reviewing deemed university status of 41 institutions;
- (b) if so, the details thereof along with the details of the requests, if any, received from any university in this regard;
- (c) whether the Tandon Committee findings are also under consideration of the UGC for reviewing deemed university status of 41 institutions;
- (d) if so, the details thereof; and
- (e) the steps taken by the UGC in this regard?

**Answer**

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

- (a) & (b): No, Madam. The Hon'ble Supreme Court of India in W.P. 142/2006 in the Viplav Sharma case directed the University Grants Commission (UGC) to consider the three Reports in respect of 44 'C' category Deemed-to-be Universities, namely,
- (i) the Reports of the UGC Expert Committee,
  - (ii) Report of the Expert Committee (Tandon Committee) constituted by the Ministry of Human Resource Development (MHRD), Government of India, and
  - (iii) the Report of the Committee of Officers appointed by the MHRD, Government of India, and also the fresh inputs and responses from the 44 Institutions Deemed-to-be Universities, and submit its opinion to the Ministry of Human Resource Development.
- (c) & (d): Yes, Madam. In its order dated 21st January, 2014 the Hon'ble Supreme Court in the above mentioned case observed that the UGC had no occasion to examine the Review Committee Report (Tandon Committee Report) and the Report of the Committee of Officers and therefore, gave a direction to the UGC to examine all the three Reports including the Tandon Committee Report.
- (e): In compliance with the directives of Hon'ble Supreme Court, UGC has constituted a Sub-Committee to undertake assessment of the 41 Category 'C' Institutions Deemed to be Universities consisting of
- (i) Prof. H. Devaraj, Vice-Chairman, UGC (Chairman),
  - (ii) Prof. Sanjay Dhande, Member, UGC,
  - (iii) Prof. V.S. Chauhan, Member, UGC, and
  - (iv) Mrs. Amita Sharma, Additional Secretary (as nominee of the MHRD). The UGC Sub-Committee heard 41 Institutions Deemed-to-be Universities from 8th July to 14th July, 2014.